

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/16	TP 87/17	Hearing	433(e)	Karnataka State Financial Corpora tion Vs Processor Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Yogesh naik Adv be half of S.G Pandit Adv 9886770548	Petitioner	Yogesh 10/8/2017
	APARNA L be half of 9980911757	Respondent	Aparna 10/8/17

Counsel for petitioner is present. Counsel for respondent is also present.

Both of them filed memo stating that the matter is settled outside the Tribunal and that there is no due from the respondent to the petitioner and the counsel for petitioner requested the Tribunal to permit the petitioner to withdraw the matter in view of settlement.

Since the matter is settled out of Tribunal, the same is recorded and the main petition is dismissed as withdrawn as settlement is reached between the parties.

MEMBER (J)

MEMBER (T)